

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. No. 1 of 2016 in Appeal No. 308 of 2013

Dated: 22nd February 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd. Appellant/Review Petitioner

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

As agreed by the parties, list the matter on **11.03.2016**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**